

provided land for such facilities is available in the immediate vicinity or neighbourhood. Otherwise, they will be given alternate sites/flats.

4. While deciding upon the regularisation of unauthorised colonies in the manner indicated above, it is also to be emphasised that Government will not countenance any activity or action on the part of any individual or body to put up fresh structures whether in the existing unauthorised colonies or in any other areas within or outside the urbanisable limits of Delhi. Any attempt in this direction will be viewed seriously and defaulters will be dealt with severely.

Yours faithfully,  
sd/-

(K. Biswas)  
Director  
T. No. 372854

[*Translation*]

#### **Supply of poor quality of Foodgrains**

2618. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether rice and wheat supplied to the Fair Price Shops in Union Territory of Delhi is of inferior quality for all areas;

(b) if not, the considerations for which different quality of rice and wheat is supplied to different areas; and

(c) whether any complaints have been received in this regard?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) and (b). No, Sir. The Food Corporation of

India issues wheat and rice of uniform quality conforming to the Prevention of Food Adulteration Act standards for all areas. However, as procurement is made from various producing centres in the country, slight variations within the specified standards in the quality of the foodgrains released simultaneously from different godowns, are not altogether ruled out.

(c) Delhi Administration has stated that 13 complaints have been received during the last six months regarding the quality of rice and wheat. Whenever any complaint regarding quality is received, the same is immediately investigated, and appropriate measures, including replacement, are taken.

[*English*]

#### **Emergency Ward in Sanjay Gandhi Hospital, Mangolpuri**

2619. SHRI TARIF SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that Emergency Ward has not yet been started in the Sanjay Gandhi Hospital, Mangolpuri, New Delhi and emergency cases are not being admitted and this causing a great difficulty to the people in the surrounding areas; and

(b) if so, what steps are being contemplated by Government to make emergency ward functioning in the said hospital and the time by when it is likely to be started?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY): (a) Yes, Sir.

(b) Emergency services in the Sanjay Gandhi Memorial Hospital will be commenced only after obtaining necessary approvals for provision of additional funds